

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

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Date of Order: 21.6.95.

RA 40/95 (OA 410/93)

Mahesh Chandra Verma ... Applicant.

V/s.

Union of India and others ... Respondents.

CORAM :

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

HON'BLE MR. O.P. SHARMA, MEMBER (A).

O R D E R

(PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN)

This is an application for review u/r 17 of the Central Administrative Tribunal (Procedure) Rules, 1987, seeking review of the judgement rendered in OA 410/93 on 6.4.95 on the ground that the direction of the Tribunal to the effect that a review DPC be convened within six months from the date of receipt of copy of the order by the respondents and the petitioner's case for grant of the benefit of upgradation under BCP Scheme be considered on merits excluding the record relating to disciplinary proceedings and if the applicant is found suitable for such upgradation, the benefit of upgradation should be given to him from such date as it found to be appropriate with all consequential benefits, is tantamount to leaving the petitioner to the mercy of persons who are already prejudiced against him and under the circumstances the reliefs prayed for in the OA aforesaid should be granted straightaway to the petitioner by way of reviewing the impugned decision.

2. The ~~pleas~~ raised by the petitioner in the OA were duly considered and examined. A review of any order lies only if there is an error apparent on the face of record. The power of review may also be exercised on the discovery of any new and important matter or evidence, which after exercising due diligence was not within the knowledge of the person seeking the review or could not be produced by him at the time when the order was made. It may also be exercised ~~on~~ on any other analogous ground. The grounds stated in this

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petition for review do not fall within the purview of Order XLVII Rule 1 of the Code of Civil Procedure. This Review Application is, therefore, dismissed in limine.

(O.P. SHARMA
MEMBER (A))

Gopal Krishna,
(GOPAL KRISHNA)
VICE CHAIRMAN